

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

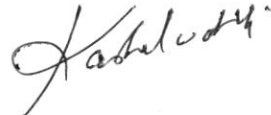
T.C.P No. 459/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Jeena & Co.  
V/s.  
Belgium Aluminium and Glass Industries Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
9	Adv. Karishma Velshi i/b Mrs. Sanjay Velshi Mo.	Advocate for Applicant/Operational creditor	

ORDER

TCP No. 459/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present. Corporate Debtor's Counsel is absent.

At request of the Petitioner's Counsel, list this matter on **21.11.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)